

**Contractual teachers appointed in universities
and pre-education**

1975. DR. L. HANUMANTHAIHAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that contract teachers are appointed in universities and in schools from primary to higher secondary levels;
- (b) the reasons for permanent teachers not being appointed in these universities and schools;
- (c) whether the reservation policy is being followed in the appointment of contract teachers in different universities and schools; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Yes Sir. Occurring and filling up of vacancies is a continuous and ongoing process. Vacancies keep on arising due to opening of new Universities and Schools, opening of streams, retirement, resignation, promotion, death etc. Vacancies are duly filled up by following process of recruitment which includes advertisement of notification, conduct of recruitment examination, interview, declaration of result, preparation of select panel, issuance of offer of appointment etc. and takes time to complete.

In order to ensure the academic interest of the students in schools, teachers are engaged purely on contractual basis for a short period of time until the vacancies are filled up by appointment of regular teachers.

Further, in respect of Universities and Colleges, University Grants Commission (UGC) (Minimum Qualifications For Appointment of Teachers And Other Academic Staff In Universities And Colleges And Other Measures For The Maintenance of Standards In Higher Education) Regulations, 2018 provides for appointment of teachers on contract basis only when it is absolutely necessary and when the student teacher ratio does not satisfy the laid-down norms. In any case, the number of such appointments should not exceed 10% of the Total number of faculty positions in a College/University.

As far as appointment of contract teachers in Universities is concerned, UGC has instructed all the Universities to follow the reservation policy of Government of India. So

far as appointment of contract teachers in schools is concerned, posts are required to be filled up by appointing regular teachers and no such contractual posts of teachers are sanctioned. As such while appointing teachers on contract basis in the schools, candidates available strictly as per eligibility criteria laid down in Recruitment Rules are engaged for a short period. Reservation policy of Government of India is followed while filling up of these posts on regular basis.

Monitoring of the Sarva Shiksha Abhiyan

1976. DR. L. HANUMANTHALAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has initiated any monitoring of the Sarva Shiksha Abhiyan and the success achieved in realising the targets fixed under it;

(b) if so, the State-wise achievement of the targets and parameters contemplated thereunder indicating specifically how far the socially backward classes—SCs/STs/ OBCs and minorities have been benefited by the Abhiyan; and

(c) the State-wise expenditure incurred and the number of boys and girls who were benefited thereby?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The erstwhile Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) programme was under implementation since 2000-2001 for universalization of elementary education throughout the country. Now, SSA along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new Integrated Scheme for School Education-Samagra Shiksha, launched in the country from 2018-2019. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

The Centrally Sponsored Scheme of SSA/Samagra Shiksha has an inbuilt concurrent evaluation and monitoring system. The Ministry of Human Resource Development convenes